mumbaiport.gov.in

# **BOMBAY PORT TRUST CLASS I**

26-33 minutes

#### BOMBAY PORT TRUST CLASS I AND CLASS II EMPLOYEES

(Hindi Language Examination)

#### **REGULATIONS, 1977.**

-----

1 Short title and commencement

2 Application

3 Definitions

4 Passing of Hindi examination.

5 Failure to pass the examination.

6 Extension of time to pass the Hindi Examination.

7 Holding of the Hindi examination.

8 Application for admission to the examination.

9 Teaching of Hindi.

10Fees for the Hindi

examination 11 Syllabus for the Hindi

examination

examination

12 Date of passing the Hindi

13 Power to exempt

### **BOMBAY PORT TRUST CLASS I**

#### AND CLASS II EMPLOYEES

(Hindi Language Examination)

**REGULATIONS, 1977.** 

1. Short title and commencement –

(1) These regulations may be called the

G.S.R. 386. In exercise of the powers conferred by section 126, read with section 28, of the Major Port Trusts Act, 1963 (38 of 1963), the Central Government hereby makes the following first regulations, namely :-

Bombay Port Trust Class I and Class II Employees (Hindi Language Examination) Regulations, 1977.<sup>1</sup>

(2) They shall come into force on the date  $^2$  of their publication in the official Gazette.

2. <u>Application</u> - These regulations shall apply to –

(i) every employee directly recruited to a Class I or Class II post under the Board after the

commencement of these regulations; and

 (ii) every employee directly recruited to a Class I or Class II post under the Board before the commencement of these regulations and where it was indicated in the terms and conditions of his initial appointment that his confirmation in such post shall be subject to his attaining proficiency in Hindi.

3. **Definitions** - In these regulations, unless the context other requires, -

(a) 'Board', 'Chairman', 'Deputy Chairman' and 'Head of a Department' shall have the meaning respectively assigned to them in the Major Port Trusts Act, 1963 (38 of 1963);

*1 Ministry of Shipping & Transport's* Notification No.F.No.PEB-5/75 dated 22.2.1977 was published in the Gazette of India, Part II, Section 3, Sub-section (i) dated 19.3.1977 (GSR No.386).

2. Effective from 19.3.1977.

(b) 'Class I post' and 'Class II post' shall have the meanings respectively assigned to them in the Bombay Port Trust Employees (Classification, Control and Appeal) Regulations, 1976;

(c) 'Hindi Teaching Scheme' means the Hindi Teaching Scheme, Department of Official Language, Government of India.

#### 4. Passing of Hindi Examinations -

Every employee to whom these regulations apply shall pass the Pragya examination in Hindi under the Hindi Teaching Scheme (hereinafter referred to as the said Hindi examination), within a period of two years from the date he is appointed to a Class I or Class II post or if he was appointed to such post before the commencement of these regulations, within two years from the date of such commencement.\_

Provided that such an employee shall be exempted from passing the said Hindi examination, if Hindi is his mother tongue or is the language taken by him as one of the subjects at the Secondary School Certificate or equivalent or higher examination or if he has already passed a Hindi examination conducted by the voluntary Hindi Organisations, the standard of which has been recognised by the Government of India as equivalent to, or higher than, the standard of Hindi prescribed for the Secondary School Certificate or equivalent examination with Hindi as one of the subjects.

#### 5. **Failure to pass the examination**

- An employee who fails to pass the said Hindi examination as required under Regulation 4, or within the extended period under Regulation 6, shall not, unless the Chairman dispenses with the requirement of passing the said Hindi examination, under regulation 13, be confirmed in such post, until he passes the said Hindi examination.\_

#### 6. **Extension of time to pass the**

**Hindi examination** - Where on account of illness or other cause over which he has no control, or for any other reason considered adequate by the Chairman, an employee is unable to pass the said Hindi examination as required under Regulation 4, the Chairman may extend the period prescribed for passing the said Hindi examination upto a maximum of one year and if the said employee passes the said Hindi examination within the period so extended, he shall be deemed to have fulfilled the requirement of passing the said Hindi examination by the due date for the purposes of confirmation in such post.

### 7. Holding of the Hindi

**<u>examination</u>** - (1) The said Hindi examination shall be conducted by the Directorate of Education (Examination Branch), Delhi Administration, under the Hindi Teaching Scheme, in the manner notified by the said Directorate from time to time.

(2) The dates on which and the places at which the said Hindi examination may beck held shall be fixed by the said Directorate and shall be notified to the employees of the Board.

8. **Application for admission to the examination** - (1) An employee of the Board who desires to appear for the examination shall forward his application for admission to the examination so as to reach the Directorate of Education (Examination Branch), Delhi Administration, by such date as may be fixed by that Directorate.

(2) An application received by the said Directorate later than the date so fixed shall be liable to be rejected.

9. **Teaching of Hindi** - An employee of the Board may, at his option, attend the classes for the Pragya examination held in Bombay under the Hindi Teaching Scheme or undergo the Pragya correspondence course conducted by the Government of India, Ministry of Education and Social Welfare, Central Hindi Directorate, and in that case, the fees, if any, paid by the said employee for the tuition and the cost of the text books required by the employee for the course shall be reimbursed to him by the Head of his Department.\_

10. **Fees for the Hindi examination** <u>-</u> Fees, if any, charged for the said Hindi examination shall be paid by the Board.

11. <u>Syllabus for the Hindi</u> <u>examination</u> - The papers and syllabus for the said Hindi examination and the minimum marks to be obtained for passing it shall be such as may be fixed under the Hindi Teaching Scheme from time to time.\_

12. **Date of passing the Hindi examination** - The date of passing the said Hindi examination shall be deemed to be the date following the date on which the said Hindi examination in which the employee is declared to have passed ends.

13. **Power to exempt** - The Chairman may, if he so thinks fit, dispense with the requirement of passing the said Hindi examination in the case of any employee, or class of employees, after taking into consideration the nature of the duties of, or the degree of proficiency in Hindi already acquired by, such employee or class of employees.

-----

#### **BOMBAY PORT**

#### TRUST

S.V.Marg, Bombay-400 038.

No.CA/A /APT-8166 15<sup>th</sup> March 1977

#### То

The <u>Secretary</u> The <u>Railway Manager</u>

> <u>Chief Accountant</u> <u>Deputy Conservator</u>

<u>Chief Engineer</u> <u>Controller of Stores</u>

<u>Chief Mechl.Engineer</u> <u>Chief Medical Officer</u>

Docks

<u>Manager</u> <u>Labour Officer</u> Chief

Estate Manager

Legal Adviser

#### **BPT Class I and**

Class II Employees

(Hindi

Language Examination)

1977.

Regulations,

Reference is invited to paragraph 3 of our circular letter No.CA/A/APT-28456 dated the 31<sup>st</sup> August 1976 wherein it has been indicated that Government are taking action to frame the BPT Class I and Class II Employees (Hindi Language Examination)Regulations as first regulations and to notify them in the Official Gazette. Government have since framed these first regulations and sent them for publication in the Gazette of India. The date of publication, which will be the date on which these first regulations will come into force, will be intimated later. Copies of the regulations are enclosed.

2. Departments are requested to take action as follows :

(i) Every employee who is directly recruited to a Class I or Class II post before the commencement of these regulations and whose terms and conditions of initial appointment provided that his confirmation in such post would inter alia be subject to his attaining proficiency in Hindi has to pass the Pragya examination in Hindi under the Hindi Teaching Scheme, Department of Official Language, Government of India, within two years from the date of commencement of these regulations, unless he qualifies for exemption in terms of the proviso to regulation 4 of these regulations. The requirements of these regulations may therefore be brought to the notice of such of the directly recruited Class I and Class II employees, as do not qualify for exemption, so that they can take steps to pass the examination.

(ii) Under letters Nos.CA/DC-(SR)-1 /22717 dated the 13<sup>th</sup> August 1974 to the Dy. Conservator and CA/BPT-(SR)/28012 dated the 7th October 1974 to the other Heads of Departments, specimen of the forms of offer of appointment to be made to candidates directly recruited to Class I and Class II posts have been forwarded. Items 3 and 4 of these specimen forms provide that the confirmation in the posts against which the candidates are recruited will inter alia be contingent on their acquiring proficiency in Marathi and Hindi and the test of proficiency will be as prescribed by the Port Trust. In terms of para. 4 of circular letter No.CA/A /APT-28456 dated the 31<sup>st</sup> August 1976, the reference to the attainment of proficiency in Marathi made in items 3 and 4 of the specimen forms of offers of appointment was deleted. Now that the BPT Class I and Class II Employees (Hindi Language Examination) Regulations, 1977, have been promulgated, item 4 of the specimen forms should be modified to read as under :

"4. Your confirmation in the post of \_\_\_\_\_\_\_\_ is subject to your passing a Hindi examination in accordance with the Port Trust regulations in that regard. However, you will be exempted from passing the Hindi examination, if Hindi is your mother-tongue or is the language taken by you as one of the subject at the Secondary School Certificate or equivalent or higher examination, or if you have already passed a Hindi examination conducted by the Voluntary Hindi Organisations, the standard of which has been recognised by the Government of India, as equivalent to, or higher than, the standard of Hindi prescribed for the Secondary School Certificate or equivalent examination with Hindi as one of the subjects."

(iii) In future, the provisions of the Hindi Language Examination Regulations should be brought to the notice of every person directly recruited to a Class I or Class II post immediately on his appointment.

(iv) The proposals for confirmation of the Class I and Class II employees subject to these regulations should contain a specific mention that the employee to be confirmed has –

(a) passed the Pragya examination in Hindi <u>or</u>

(b) if he qualifies for exemption in terms of the proviso to Regulation 4, has passed S.S.C. or equivalent or higher examination with Hindi as one of the subjects or has passed \_\_\_\_\_\_\_ examination of \_\_\_\_\_\_\_ organisation, the standard of which has been recognised by Government as equivalent to the standard of Hindi prescribed for S.S.C. or equivalent examination with Hindi as one of the subjects.

(v) The Chief Labour Officer is already co-ordinating matters relating to the Hindi Teaching Scheme in

the Port Trust. He should render all assistance to Class I and Class II employees who are subject

to these regulations and who wish to attend classes for the Pragya examination in Hindi held in

Bombay under the Hindi Teaching Scheme and in connection with their admission to the

examinations which are held from time to time under that Scheme. The Chief Labour Officer is also

requested to circulate to Departments particulars of the Hindi Teaching Scheme and the

arrangements made for conducting classes for Port Trust employees.

Education and Social Welfare), West Block No.7, Ramakrishnapuram, New Delhi – 110 022. A copy of the Ministry of Home Affairs O.M.No.18/85 /71-H.I dated 16<sup>th</sup> May 1972 regarding the conduct of Pragya Correspondence Course by the Central Hindi Directorate is enclosed. Even though this O.M. is of May 1972, it gives a fair idea about the details of the course.

3. A list of examination held by the Voluntary Hindi Organisations, the standard of which has been recognised by the Government of India as equivalent to the stand of Hindi prescribed for S.S.C. examination with Hindi as one of the subjects is enclosed.

Sd/-

(J.J.Parakh)

MANAGER (SERVICES AND O & M )

Encls: 1) Copy of regulations

2) Copy of Min. of

Home Affairs O.M.

Dated 16.5.1972, and

3) 1 List of Voluntary

Hindi Organisations.

\_\_\_\_\_

Copy of the Ministry of Home Affairs O.M. No. 18/85/71-H.I dated 16t<sup>h</sup> May 1972.

Sub: Correspondence Courses for

Teaching Hindi to

Government employees – Conduct of

Pragya Correspondence Course by

the Central Hindi

Directorate

the Central

(Ministry of

Education and Social

Welfare) from July

1972.

The undersigned is directed to refer to this Ministry's Office Memorandum No.18/102/71-H.I dated 10<sup>th</sup> December 1971 regarding conduct of Prabodh and Praveen Correspondence Course in Hindi by the Central Hindi Directorate (Ministry of Education and Social Welfare). The Pragya Correspondence course will be started by the Central Hindi Directorate from the 1<sup>st</sup> July 1972. A note giving the detailed information about this course is attached.

2. Application forms etc. for admission to this course and further information required may be obtained from the Central Hindi Directorate (Ministry of Education and Social Welfare), West Block No.VII, Ramakrishnapuram, New Delhi-22.

3. The Ministries/Departments of Government of India are requested to bring the contents of this Office Memorandum and it's enclosure to the note of all their attached and subordinate offices immediately.

## PROSPECTUS FOR PRAGYA CORRESPONDENCE

COURSE IN HINDI – A COURSE UNDER THE HINDI

### TEACHING SCHEME OF THE MINISTRY OF HOME

### AFFAIRS.

-----

The Central Hindi Directorate (Ministry of Education and Social Welfare) has decided to start the Pragya Correspondence course in Hindi for Central Government employees and teachers of the Kendriya Vidyalayas (Central Schools). The course will be identical to the one being conducted by the Ministry of Home Affairs under its Hindi Teaching Scheme and will be based on the same syllabus and text books

 $\label{eq:commence} The \ course \ will \ commence \ with \ effect \\ from \ 1^{st} \ July \ 1972.$ 

### ELIGIBILITY

2. (a) Admission to this course is open to the following categories of the Central Government employees:-

(i) Central Government employees posted at places other than those having Hindi Teaching centres under the Hindi Teaching Scheme.

(ii) Operational staff, i.e., members of the staff whose nature of work or duty hours do not permit them to attend the Hindi classes run by the Ministry of Home Affairs at the various places.

(iii) Class I officers.

N.B. - Only such members of the above three categories of the employees will be admitted to the Pragya Correspondence Course who under the Hindi Teaching Scheme and the instructions issued thereunder are eligible to join the Pragya classes.

(b) Admission to this course is also open to the following categories of employees

whose mother-tongue is not Hindi:-

(i) Teachers of Kendriya Vidyalayas (Central Schools); and

(ii) Employees of statutory bodies and public undertakings.

### ADMISSION :

3. The application forms of the Central Government employees should be accompanied by authority letters from their respective offices/departments, certifying that the candidates fall under one of the categories mentioned in para.2 above and are eligible to join the Pragya course. In the case of the teachers of Kendriya Vidyalayas, application forms should be forwarded through their Principals. Applications from the employees of the statutory bodies should also be sent through proper channel. Application forms from eligible candidates should be accompanied by the prescribed fee of Rs.20.00.

4. Photographs and attested copies of certificates are not necessary.

5. The last date for the receipt of applications for admission along with the prescribed fees is 15<sup>th</sup> July 1972.

### EXAMINATION :

6. The duration of the course is one year. Examination for the course will be held in June, 1973, by the Examination Branch of the Directorate of Education, Delhi. Necessary information in this regard will be supplied to the candidates by this office.

### FEES :

7. The following fees are payable by the candidates for the course at the time of admission :

(i) Admission fee .. Rs. 5.00 (ii) Tuition fee

(Annual) .. Rs.15.00

Fees should be remitted along with the application form to the Central Hindi Directorate by Crossed Indian Postal Order (or through British Postal Order, Bank draft or Cheque in the case of students residing abroad) in favour of the Central Hindi Directorate, New Delhi.

8. Fees are not refundable after an applicant is admitted to the course.

9. All the Indian Postal Orders, Cheques, Bank Drafts, etc. should be sent under registered cover. This Directorate will not be responsible for the loss of I.P.Os etc. in the Postal transit.

10. Except for the teachers of Kendriya Vidyalayas, the fees of Rs.20 are payable by the trainees themselves at the time of admission. The three categories of Central Government employees mentioned in para.2 above, if otherwise eligible will however meet the expenditure from the grant of lumpsum awards admissible to them on passing their Pragya examination by their own efforts, except that the Class I officers posted at places having Hindi Teaching Centres under the Hindi Teaching Scheme, would meet the above expenditure on their own, vide Ministry of Home Affairs O.M. No.3/28/68-H.1 dated 22<sup>nd</sup> September 1969, regarding meeting the expenditure of fees out of the lumpsum awards.

### **METHOD OF INSTRUCTIONS**:

11. Lessons will be dispatched to the students every fortnight. Each dispatch will contain (i) regular lessons, (ii) response-sheets, and if necessary (iii) ancillary literature. The response sheets, will contain questions, exercises and practice-material which are required to be attempted by the students and returned to the Central Hindi Directorate. On receipt, the response-sheets will be checked and evaluated in the Directorate and returned to the students with necessary instructions, comments and guide-notes.

12. In order to supplement the lessons to make up for the absent of oral teaching and direct contact with the students, "personal contact programmes" are arranged at different places for about a week every year, depending upon the concentration of students at a particular place. During these programmes, class-room lectures are arranged where lessons taught through correspondence are recapitulated and the students are given training in speech, pronunciation and conversation. Tape recorded lessons are played to the students and correct pronunciation and speech are taught with the help of lessons tapes. Besides, the students are provided individual guidance during the period and their problems and difficulties are attended to.

### **MEDIUM OF INSTRUCTION** :

13. The medium of these courses, for the present will be English.

### **SUPPLY OF BOOKS :**

The Central Government 14 Officers/employees who enroll themselves for Pragya Correspondence Course will be supplied text-books free of cost by their concerned Ministry/Department of Government of India. The latter will purchase or authorise its attached and subordinate offices to purchase the books from the Manager, Government of India Publication Branch, Old Secretariat, Delhi, or their authorised agents, etc., for supply to the trainees vide Ministry of Home Affairs O.M. No.15/3/71-H.I dated 10<sup>th</sup> March 1971. The books on Hindi Vyakaran shown at item (v) in para.15 below will, however, be purchased by the Ministries/Departments of the Government of India from the Dakshin Bharat Hindi Prachar Sabha, Thyagaraja

Nagar, Madras-17. The purchase of books from the Sabha by the Ministries/Departments etc., will be subject to trade discount of 25%.

15. In the case of teacher-students of Kendriya Vidyalayas, books are supposed to be lent to them free of cost by the school by making purchase from the 'contingency' of the schools concerned vide Kendriya Vidyalaya Sangathan letter No.F.16/27/70-KVS(CDN) dated 5<sup>th</sup> August 1970.

The prescribed books for the course are as follows :

(i) Pragya Pathmala (Price Rs.1.60 P.) (ii) Pragya Kahani By Ministry of Home Sangrah Affairs, (Price Rs.0.25 P.) (iii) **Technical Terms for Pragya** (Price Rs. 0.25 **P**.) New Delhi. (iv) Manual of Office Procedure (Price Rs.0.75P.) (v) Hindi Vyakaran by Apte and By Dakshin Bharat

P.) Hindi Prachar

Sabha, Thyagaraja

Nagar, Madras-17.

# THE TEXT BOOKS ARE NOT SUPPLIED OR SOLD THIS DIRECTORATE AND AS SUCH REQUESTS

# FOR SUPPLY OF THESE BOOKS SHOULD BE MADE BY THE TRAINEES TO THEIR RESPECTIVE OFFICES.

16. All communications in respect of correspondence course should be addressed to :

The Assistant Director, (CC),

Central Hindi Directorate,

**Correspondence Courses** 

Department,

(Ministry of Education & Social

Welfare),

West Block No.VII, Ramakrishnapuram,

NEW DELHI-22 (INDIA)

### List of examinations held by Voluntary Hindi Organisations rognised by the Government of India.

(para. 3 of the circular)

-			

		•		
	Name of the Organisation	Name of the examination recognised	Standard of Hindi prescribed In the equivalent Examination	
1.	Hindi Sahitya Sammelan Allahabad.	Prathma	S.S.C.	
2.	Rashtrabhasha Prachar Samiti, Wardha	Parichaya	S.S.C.	
	Samu, waruna			
3.	Dakshin Bharat Hindi Prachar Sabha, Madras.	Praveshika	S.S.C.	
4.	Hindi Vidyapeeth,Deoghar	Praveshika	S.S.C.	
5.	Maharashtra Rashtrabhasha, Poona	Prabodh	S.S.C.	
6.	Hindi Prachar Sabha, Hyderabad.	Visharad	S.S.C.	
	Tiyuerabau.			
7.	Bombay Hindi Vidyapeeth, Bombay.	Uttama	S.S.C.	
	c c			
8.	Gujarat Vidyapeeth, Ahmedabad.	Tisri	S.S.C.	
9.	Assam Rashtrabhasha Prachar Samiti,	Prabodh	S.S.C.	
	Gauhati			
10.	Hindustani Prachar Sabha, Bombay.	Tisri	S.S.C.	
	Ū			
11.	Mysore Hindi Prachar	Pravesh	S.S.C.	
	Parishad, Bangalore.			
12	Kerala Hindi Prachar	Pravesh	S.S.C.	
	Sabha, Trivandrum.	. 1470311		
13	Manipur Hindi Parishad, Imphal.	Prabodh	S.S.C.	
1				